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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 2615/90

New Delhi, 14th September, 1994

THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S. I. Dev Dutt No. D/1521,
employed in Delhi Police at
Police Training School,
Mehrauli, 7th Bn, D.A.P.
R/O A-1/247, Uttam Nagar,
New Delhi - 110059.

... Applicant

By Advocate Shri Shankar Raju

Versus

1. Commissioner of Police,
M.S.O. Building, I.P. Estate,
New Delhi.
2. Dy. Commissioner of Police
(Vigilance), Police Hqrs.,
M.S.O. Building, I.P. Estate,
New Delhi.

... Respondents

O R D E R (C.R.A.L)

Shri Shankar Raju, learned counsel for the
applicant appears and states that the applicant has
since unfortunately expired, and this case, which
involves expunction of certain adverse remarks, has
since become infructuous. It is disposed of
accordingly.

Adige
(S. R. Adige)
Member (A)

/as/